

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**A.Nos.114 of 2015 & IA No. 190 of 2015
and A.No.131 of 2015 & IA No. 209 of 2015**

Dated : 31st March, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

A.Nos.114 of 2015 & IA No. 190 of 2015

Gujarat Urja Vikas Nigam Ltd.

...Appellant(s)

Versus

Taxus Infrastructure & Power Projects Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant : Mr. M.G.Ramachandran, Mrs.Ranjitha
Ramachandran, Ms Poorva Saigal and
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. C.K. Rai for R.1
Mr. Paramhans
Ms. Suparna Srivastava

A.No.131 of 2015 & IA No. 209 of 2015

Taxus Infrastructure & Power Project Pvt. Ltd.

...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant : Mr. C. K. Rai and Mr. Paramhans

Counsel for the Respondent(s) : Ms Suparna Srivastava for R.1 and
Mr. M.G.Ramachandran fro R.2

O R D E R

Post the matter for hearing on **28th April, 2016.**

**(I. J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/dk